

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 150/(MAH)/2017

CORAM:

Present:

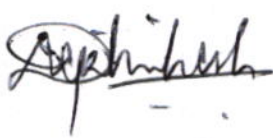
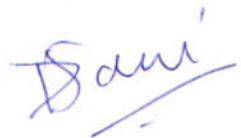
SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Mr. Manish Majitha & Anr  
V/s  
India Farmers Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepthi Mishra	Adv. for Respondents	
2.	Deeksha Tani I/v Menon and Co.	Adv for Petitioners	

**COMMON ORDER**

**C.P. No. 150/241-242/NCLT/MB/MAH/2017**

**C.P. No. 92/59/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. In respect of the main Petitions the pleadings are yet to be completed. In CP No. 150/2017 a Rejoinder is to be filed and in CP 92/2017 Sur-rejoinder is to be filed. Moreover, in CP 150/2017 an Additional Reply is to be filed by the Respondents.
3. Both the parties are directed to exchange the pleadings on or before 26.09.2017.

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**C.P. No. 150/241-242/NCLT/MB/MAH/2017**

**C.P. No. 92/59/NCLT/MB/MAH/2017**

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4. One Application No. 352/2017 in C.P. No. 150/2017 a Reply is to be filed by the Petitioner, that too, will be filed on or before 26.09.2017.
5. The Matter is thereafter listed for hearing on **12.10.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**06.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**